

V

ITEM NO.41

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8943/2012

(From the judgement and order dated 25/03/2011 in SA No.95/1989 of the HIGH COURT OF JUDICATURE AT ALLAHABAD)

MIRZA ANIS AHMED(DEAD) THROUGH LRS.

Petitioner(s)

VERSUS

RAMJAS SINGH YADAV & ANR.

Respondent(s)

(With office report)

Date: 18/10/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. GOKHALE

HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Mr. Anoop Kr. Srivastav,Adv.
Suni Puri,Adv.

For Respondent(s) Mr. Vipin K. Saxena,Adv.
Mr. Garvesh Kabra,Adv.

UPON hearing counsel the Court made the following
O R D E R

Adjourned by one week for filing rejoinder affidavit.

(A.S. BISHT)
COURT MASTER

(SNEH LATA SHARMA)
COURT MASTER